

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
38, MG Marg Civil Lines, Old Red Building, Allahabad-211001
Regional Branch, Allahabad

Dated: 05/12/2016

To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. A/71086/2016-EX[DB] dated 28/11/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35-C(1) of the Central Excise and Salt Act, 1944.


 Asstt. Registrar

Application	Appeal	Name and Address of Appellant
1	E/70034/2015	C D Engineering Co C-199, B S Road Indl Area GHAZIABAD UP
		Name and Address of Respondent
2		C.C.E. & S.T.-Ghaziabad 202...WING A C.G.O. COMPLEX- II, KAMLA NEHRU NAGAR, GHAZIABAD, UTTAR PRADESH-201002

Copy To**3 Advocate(s) / Consultant(s):**

Rajesh chibber
 FA-9, KAVI NAGAR,
 GHAZIABAD,
 UP

4 Bar Association, CESTAT, Allahabad

5 Director Publications, Customs, Excise. I.P. Estate, Delhi

6 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, New Delhi-3

7 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

8 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

9 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

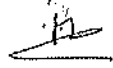
10 TaxIndiaOnline.com Pvt. Ltd., 2nd Floor, Vasant Arcade, Vasant Kunj, New Delhi - 110070

11 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

12 The ICFAI society, 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

13 M/S Knowledge Processing Pvt. Ltd.(taxmanagementindia.com), FF-19, 1st Floor, Cross River Mall, CBD Ground, Near Karkardooma Court, Delhi-110032

14 C.D.R. 15 Office Copy 16 Guard File


 Asstt. Registrar

IN THE CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL
REGIONAL BENCH : ALLAHABAD
COURT No. I

APPEAL No.E/70034/2015-EX[DB]

(Arising out of Order-in-Appeal No. GZB/EXCUS/000/APP/31/2015-16
dated 15/07/2015 passed by Commissioner of Central Excise & Customs,
(Appeals), Noida)

M/s C.D. Engineering Co

Appellant

Vs.

Commissioner of Central Excise & S.T., Ghaziabad

Respondent

Appearance:

Shri None

for Appellant

Shri Rajeev Ranjan, Joint Commissioner, (AR)

for Respondent

CORAM:

Hon'ble Shri Justice Dr. Satish Chandra, President

Hon'ble Mr. Anil G. Shakkarwar, Member (Technical)

Date of Hearing : 28/11/2016

Date of Decision : 28/11/2016

Final ORDER NO. 710861/2016...

Per: Dr. Satish Chandra

List revised. None present for the appellant.

2. It may be mentioned that as per maxim, VIALATIBUS

ET NON DORMIENTIBUS JURA SUB VENIUNT, law helps

those who are vigilant and not those who go to sleep.

3. The appeal is dismissed for default.

(Dictated in Court)

(Anil G. Shakkarwar)

(Justice Dr. Satish Chandra)

Member (Technical)

प्रमाणित प्रतिलिपि / Certified True Copy

President

akp

सहायक पंजीयन / Asstt. Registrar
सोमाशुल्क, एलएसएलए एवं सेवा कर
अपील अधिकरण / (C.E.S.T.A.T.)
38, एन. जी. मार्ग, इलाहाबाद-211001
38, M. G. MARG, ALLAHABAD-211001